COURT I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 187 of 2016 & IA No. 404 of 2016
APPEAL No. 188 of 2016 & IA No. 405 of 2016,
APPEAL No. 189 of 2016 & IA No. 406 of 2016 &
APPEAL No. 190 of 2016 & IA No. 407 of 2016

Dated: 29th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Maharashtra State Electricity Distribution Co. Ltd. …. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Nirav Shah
Ms. Ramni Taneja

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan
Mr. D.V.Raghuvamsy for R-1

Mr. J.J. Bhatt, Sr. Adv.
Ms. Poonam Verma
Ms. Nishtha Kumar
(A.Nos.187/16 & 188/16)

Mr. Amit Kapur
Mr. Vihsrov Mukherjee
Ms. Raveena Dhamija for R-2
(A.Nos.189/16 & 190/16)

ORDER

Learned counsel for the Appellant is stated to be unwell.

List these matters for hearing on ***18.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk